

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 184  
TO BE ANSWERED ON 2<sup>nd</sup> February, 2021

POLICY FOR FOODGRAIN STORAGE

†184. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
SHRIMATI MALA RAJYA LAXMI SHAH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the policy of the Government related to foodgrains storage for food security;
- (b) the details of foodgrains stored in the country during the last three years, State-wise including Uttarakhand Bundelkhand region;
- (c) whether the Government proposes to collaborate with private sector for foodgrain storage;
- (d) if so, the details thereof;
- (e) whether the expenditure incurred by the Government on storage is likely to reduce due to collaboration with the private sector;
- (f) if so, the details thereof;
- (g) whether the Government is taking special measures to check the wastage of foodgrains during the storage; and
- (h) if so, the details thereof, State-wise and the details of funds spent on foodgrain storage during the last three years, State-wise including Uttarakhand and Uttarakhand Bundelkhand region?

A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)

(a): It is the duty of the Government, primarily through the Food Corporation of India (FCI) functioning under the Food Corporation of India Act, 1964, to undertake purchase, storage, movement, transportation, distribution and sale of foodgrains. These functions necessitate setting up of storage facilities in different parts of the country particularly in the Procuring and Consuming States.

Storage plan of FCI is to meet the storage requirement for holding operational and buffer stocks and also to meet the requirements of Targeted Public Distribution System (TPDS) / National Food Security Act (NFSA) and Schemes undertaken by the Government of India which requires distribution of foodgrains.

Adequate scientific storage is pre-requisite to fulfill the policy objectives assigned to the Food Corporation of India.

FCI has twofold strategy to meet its storage capacity objectives. Firstly by construction of its own godowns at the most strategic locations well connected with rail/road network and operationally viable for which the budgetary plan funds are provided by the Govt. of India in its Five Year Plan. Secondly, if the circumstances so warrant, FCI also hires covered capacities from various agencies for temporary storage of wheat/paddy in the procuring/consuming State to meet the storage crunch due to increased procurement from agencies like State Government / Central Warehousing Corporation (CWC) / State Warehousing Corporations (SWCs).

(b): The details of foodgrains stored in the country during the last three years, State-wise including Uttrakhand are at Annexure-I

Foodgrains stored in the districts of Bundelkhand region during the last three years as given below:-

(Fig. in MT)

District	2017-18	2018-19	2019-20
Chhatapur	9916	9916	11313
Newari	13940	19279	20568
Tikamgarh	14342	17534	17839
Banda	38310.486	37048.65	21752.50
Chitrakoot	2419.251	1741.348	0
Mahoba	25115.121	16957.72	15951.42
Hamirpur	7648.066	17975.19	14072.15
Jhansi	32006.736	7375.68	35622.29
Jalaun	33809.552	39716.83	40622.31
Lalitpur	68905.668	4720.96	26805.48
Total	246412.88	172265.37	204546.15

(c)&(d): Yes, Sir. The Government has collaborated with private sector to meet the requirement of storage space for foodgrain under following schemes :-

- 1- Private Entrepreneurs Guarantee (PEG) Scheme
- 2- CAP Hiring Scheme 2019
- 3- Construction of SILOS

1- Private Entrepreneurs Guarantee (PEG) Scheme

Government of India has formulated a scheme called Private Entrepreneurs Guarantee (PEG) Scheme for construction of covered storage capacity. Under this Scheme, storage capacity is created by private parties, CWC, SWCs and other State Agencies for guaranteed hiring by FCI. Under this scheme, a capacity of 144.05 lakh MT has already been completed as on 31.12.2020.

2- CAP Hiring Scheme 2019

Government of India approved a Scheme for construction of Cover & Plinth (CAP) as temporary storage facilities on the lines of PEG Scheme in major procuring regions viz. Punjab, Haryana, Madhya Pradesh & Uttar Pradesh for guarantee hiring by FCI for three years to accommodate the Wheat stocks in 2019. Under this scheme a capacity of 16.13 LMT has been constructed.

3- Construction of SILOS

Steel Silo storage with bulk handling facility is highly efficient, mechanized and modernized way of storing foodgrains in bulk.

Accordingly, in order to upgrade and modernize the storage facilities, Government of India has chalked out an Action Plan for construction of steel silos on Public Private Partnership (PPP) mode in the country. As on 31.12.2020, a capacity of 8.25 LMT has already been completed. In addition, a capacity of 5.5 LMT has been created under circuit base model in 2007.

(e) & (f): The Government expenditure incurred on storage is likely to be reduced due to collaboration with private sector as the competitive rates are received through e-tendering which is transparent and based on market economics. On an average the storage charges being paid under PEG (Private Entrepreneurs Guarantee) is Rs.5.70 per quintal per month whereas Government fixed rates being payable to CWCs/SWCs is Rs.10.78 per quintal per month (for the year 2018-19).

(g): Measures taken by FCI to check wastage of foodgrains during storage is at Annexure-II.

(h): The Detail of Rent paid by FCI during the last three years are as below -

(Rs. in crore)

2017-18	2018-19	2019-20
2,345.42	2,413.78	2,825.74

State wise detail is at Annexure-III.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.184 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA.**

**State-wise details of foodgrains (Rice + Wheat) stored in the country during the last three years:**

<b>Region</b>	<b>Total Central pool stock 01.04.2018</b>	<b>Total Central pool stock 01.04.2019</b>	<b>Total Central pool stock 01.04.2020</b>
बिहार Bihar	6.50	11.48	12.93
झारखण्ड Jharkhand	2.55	3.38	3.04
ओडिशा Odisha	6.04	10.91	10.65
पश्चिम बंगाल West Bengal	9.68	10.36	10.76
पूर्व अंचल का योग Zonal Total	24.77	36.13	37.38
असम Assam	2.66	2.85	3.31
अरुणाचल प्रदेश Arunachal Pradesh	0.14	0.17	0.22
त्रिपुरा Tripura	0.25	0.26	0.28
मिजोरम Mizoram	0.09	0.20	0.15
मेघालय Meghalaya	0.17	0.18	0.14
मणिपुर Manipur	0.22	0.25	0.33
नागालैंड Nagaland	0.39	0.38	0.43
पूर्वोत्तर अंचल का योग Zonal Total	3.92	4.29	4.86
दिल्ली Delhi	2.41	2.57	2.78
हरियाणा Haryana	45.97	55.29	91.53
हिमाचल प्रदेश Himachal Pradesh	0.37	0.46	0.68
जम्मू और कश्मीर Jammu & Kashmir	2.10	1.39	1.99
पंजाब Punjab	127.16	165.73	194.20
राजस्थान Rajasthan	8.67	8.50	9.50
उत्तर प्रदेश Uttar Pradesh	31.62	34.62	35.76
उत्तराखण्ड Uttarakhand	0.96	2.24	2.19
उत्तर अंचल का योग Zonal Total	219.26	270.80	338.63
आन्ध्र प्रदेश Andhra Pradesh	19.72	26.57	25.86
कर्नाटक Karnataka	6.62	6.96	7.69
केरल Kerala	4.06	4.31	4.62
तमिलनाडु Tamil Nadu	10.84	13.69	15.12
तेलंगाना Telangana	12.16	24.45	27.06
दक्षिण अंचल का योग Zonal Total	53.40	75.98	80.35
गुजरात Gujarat	4.61	5.52	6.31
महाराष्ट्र Maharashtra	15.17	17.78	17.97
मध्य प्रदेश Madhya Pradesh	34.01	29.78	57.08
छत्तीसगढ़ Chhattisgarh	16.95	16.93	20.55
पश्चिम अंचल का योग Zonal Total	70.74	70.01	101.91
योग Total	372.09	457.21	563.13
*मण्डियों में गेहूं Wheat lying in mandies	1.60	0.00	0.00
परिचालन में स्टॉक Stock in Transit	7.35	6.65	6.26
महायोग Total (All India)	381.04	463.86	569.39

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**ANNEXURE REFERRED TO IN REPLY TO PART (g) OF THE UNSTARRED QUESTION NO.184 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA.**

**Measures taken by FCI to Check wastage of procured foodgrains during storage are:**

- (i) All godowns are constructed as per specifications.**
- (ii) Foodgrains are stored by adopting proper scientific code of storage practices.**
- (iii) Adequate dunnage materials such as wooden crates, bamboo mats, polythene sheets are used to check migration of moisture from the floor to the foodgrains.**
- (iv) Fumigation covers, nylon ropes, nets and insecticides for control of stored grain insect pests are provided in all the godowns.**
- (v) Prophylactic (spraying of insecticides) and curative treatments (fumigation) are carried out regularly and timely in godowns for the control of stored grain insect pests.**
- (vi) Effective rat control measures, both in covered godowns as well as in CAP storage are used.**
- (vii) Foodgrains in 'Cover and Plinth' (CAP) storage are stored on elevated plinths and wooden crates are used as dunnage material. Stacks are properly covered with specifically fabricated low-density black polythene water -proof covers and tied with nylon ropes/nets.**
- (viii) Regular periodic inspections of the stocks/godowns are undertaken by qualified and trained staff and all senior officers. The health of the foodgrains is monitored at regular intervals by a system of checks and super checks at different levels. Following Checks and Super checks are conducted in the godowns by FCI to ensure proper preservation of foodgrains in the storage.**
  - a) Fortnightly inspection of stocks on 100% basis by Technical Assistant.**
  - b) Monthly inspection by Manager(QC)**
  - c) Quarterly inspection by AGM(QC)**
  - d) Super Checks by Regional, Zonal and FCI Hqrs Squads.**
- (ix) The principle of "First in First Out" (FIFO) is followed to the extent possible so as to avoid longer storage of foodgrains in godowns.**
- (x) Only covered rail wagons are used for movement of foodgrains so as to avoid damage during transit.**
- (xi) Damage Monitoring Cells have been set up at District, Regional and Zonal levels to regularly monitor quality of stocks and reduce damages.**
- (xii) Identify & repair all the leakage point in the roof.**
- (xiii) Cleaning of drainages in the godown premises ensured.**
- (xiv) Ensure no seepage inside the godowns.**
- (xv) No clogging up of water in the premises.**
- (xvi) Immediate action to segregate & recondition of the stocks whenever it gets affected.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (h) OF THE UNSTARRED QUESTION NO.184 FOR ANSWER ON 02.02.2021 IN THE LOK SABHA.**

<b>Detail of Rent paid on Foodgrain Storage for last three years (Rs. In Lakh)</b>				
<b>S. No.</b>	<b>Regions</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20*</b>
1	<b>BIHAR</b>	<b>4,498.17</b>	<b>6,290.88</b>	<b>7,245.64</b>
2	<b>JHARKHAND</b>	<b>1,951.35</b>	<b>2,658.02</b>	<b>2,910.39</b>
3	<b>ORISSA REGION</b>	<b>2,958.68</b>	<b>2,475.52</b>	<b>2,810.26</b>
4	<b>WEST BENGAL</b>	<b>4,517.16</b>	<b>2,762.68</b>	<b>2,908.86</b>
5	<b>ASSAM</b>	<b>1,092.48</b>	<b>1,078.49</b>	<b>1,364.39</b>
6	<b>ARUNACHAL PRADESH</b>	<b>17.78</b>	<b>17.06</b>	<b>17.42</b>
7	<b>North East Frontier (Meghalaya, Mizoram, Tripura)</b>	<b>127.67</b>	<b>104.41</b>	<b>109.33</b>
8	<b>Nagaland &amp; Manipur (N&amp;M) REGION</b>	<b>141.07</b>	<b>119.35</b>	<b>175.38</b>
9	<b>HARYANA</b>	<b>38,477.12</b>	<b>45,042.05</b>	<b>47,155.72</b>
10	<b>HIMACHAL PRADESH</b>	<b>345.86</b>	<b>358.35</b>	<b>450.40</b>
11	<b>Jammu &amp; Kashmir</b>	<b>1,761.31</b>	<b>1,592.57</b>	<b>1,659.48</b>
12	<b>PUNJAB</b>	<b>92,604.19</b>	<b>91,221.55</b>	<b>104,190.26</b>
13	<b>RAJASTHAN</b>	<b>13,319.62</b>	<b>11,041.31</b>	<b>13,634.96</b>
14	<b>UTTAR PRADESH</b>	<b>35,962.92</b>	<b>40,662.57</b>	<b>42,080.34</b>
15	<b>UTTRANCHAL</b>	<b>1,293.25</b>	<b>883.80</b>	<b>1,134.28</b>
16	<b>ANDHRA PRADESH</b>	<b>2,444.05</b>	<b>3,493.68</b>	<b>6,117.11</b>
17	<b>KERALA</b>	<b>125.29</b>	<b>181.60</b>	<b>241.29</b>
18	<b>KARNATAKA</b>	<b>4,363.28</b>	<b>4,060.44</b>	<b>4,524.93</b>
19	<b>TAMIL NADU</b>	<b>6,264.29</b>	<b>6,588.05</b>	<b>8,997.92</b>
20	<b>TELANGANA</b>	<b>3,690.81</b>	<b>6,750.37</b>	<b>12,716.25</b>
21	<b>GUJARAT</b>	<b>1,955.39</b>	<b>1,871.92</b>	<b>3,315.78</b>
22	<b>MAHARASHTRA</b>	<b>12,326.47</b>	<b>9,619.33</b>	<b>14,372.63</b>
23	<b>MADHYA PRADESH</b>	<b>436.84</b>	<b>361.93</b>	<b>743.45</b>
24	<b>CHHATTISGARH</b>	<b>3,866.97</b>	<b>2,142.08</b>	<b>3,698.09</b>
	<b>Total</b>	<b>234,542.03</b>	<b>241,378.00</b>	<b>282,574.58</b>

\*Figure for the year 2019-20 is prior to audit.

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